NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

A ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

7	-				'				
	2.	Hon'	ble	Member	(T)	Dr.	Ashok	Kumar	Mishra

	T.P No.	Purpose	Section	Name of the Parties	
CP 18/15	TP 72/16	Hearing	397 398	Prem Anand Vs Prisha Corporate Services Pvt. Ltd. & 2 Ors.	

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner

Respondent)

1 R. Kosslna morsky 9442388179

Respondent 243

Counsel for R-2 and 3 present. Notice addressed to R-1 returned unserved with remarks "No such firm is existing in the said address". Notice addressed to petitioner is not returned. Await notice of petitioner.

Notice is required to be sent to the counsel for petitioner also. Registry is directed to issue notice to the counsel for petitioner on record as a final and last chance.

List it on 12.04.2017.

MEMBER (T)